



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**RA No. 55/2020  
In  
OA No. 1645/2018**

Today this the 17<sup>th</sup>day of November, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Union of India,  
Thorough Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block,  
New Delhi.
2. The Chairman,  
Central Board of Excise & Customs,  
Department of Revenue,  
Ministry of Finance, North Block,  
New Delhi.
3. Director (Revenue Laboratories),  
Central Revenue Control Laboratory,  
Hill Side Road, Pusa Complex, New Delhi.

...Review Applicants/Respondents in OA

(Mr. Piyush Gaur)

Versus

1. Mukta Srivastava,  
D/o Dr. J. K. Srivastava,  
R/o 37, Prasad Nagar,  
Karol Bagh, New Delhi – 5.
2. Hariram S. Bhandarkar,  
S/o Sh. Sakharam M. Bhandarkar,  
R/o C- 116, Custom Colony,  
Headland Sada, Vasco-de-Gama, Goa.
3. Parthasarathi Karmakar,  
S/o Sh. Gadadhar Karmakar,



R/o Central Revenue Quarters,  
Sada Hills, Maharanjpeta,  
Visakhapatnam.

4. T. R. Suresh,  
S/o Sh. T. K. Ramachari,  
R/o Room No. 1, PSK Complex,  
East Car Street Extension,  
Melur, Tuticorin – 628002.
5. Krishnaveni R,  
D/o Sh. L. Raghunathanpotti,  
R/o AP-1030, 68<sup>th</sup> Street,  
Sector – 11, KK Nagar, Chennai – 78.

...Review Respondents/Applicants in OA

6. Ajay Kumar Singh,  
Chemical Examiner- II,  
Through Chirman,  
Central Board of Excise & Customs,  
Department of Revenue,  
Ministry of Finance, North Block, New Delhi.
7. Aleyamma A. J. ,  
Chemical Examiner –II,  
Through Chairman,  
Central Board of Excise & Customs,  
Department of Revenue,  
Ministry of Finance, North Block, New Delhi.
8. Purnima Mishra,  
Chemical Examiner –II,  
Through Chairman,  
Central Board of Excise & Customs,  
Department of Revenue,  
Ministry of Finance, North Block, New Delhi.
9. Arun Kumar Maurya,  
Chemical Examiner – II,  
Through Chairman,  
Central Board of Excise & Customs,  
Department of Revenue,  
Ministry of Finance, North Block, New Delhi.
10. K. Thambidurai,  
Chemical Examiner –Ii,  
Through Chairman,  
Central Board of Excise & Customs,



Department of Revenue,  
Ministry of Finance, North Block, New Delhi.

...Review Respondents/Private respondents in OA

(Mr. Anil Kumar Singh, Advocate)

**Order (Oral)**

**Justice L. Narasimha Reddy:**

We do not find any merit in the RA. We left ample scope for the applicants in the RA, who are the respondents in the OA to take necessary steps in light of the judgments of various courts. Even now they can undertake such exercise. The RA is, accordingly rejected.

**( A. K. Bishnoi )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

/pj/ns/ankit/sd/akshaya7dec/